

SIONS (SHRIMATI MARGARET ALVA): (a) The number of institutions supported by the Department of Electronics in various states for imparting computer education and training at various levels, are as follows:—

| <i>Programme</i> | <i>No. of Institutions</i> |
|---|----------------------------|
| 1. Master of Technology (M. Tech.) | 9 |
| 2. Bachelor of Technology (B.Tech.) | 25 |
| 3. Master in Computer Application (MCA) | 70 |
| 4. Post Graduate Diploma in Computer Application (PGDCA) | 63 |
| 5. Post Polytechnic Diploma in Computer Application (PPDCA) | 49 |
| 6. PG DCA (Hindi) | 9 |
| 7. Diploma in Computer Engineering (DCE) | 16 |
| 8. Industrial Training Insititute (ITI) (Certificate) | 35 |
| 9. M. Tech. Cross Migration Programme | 10 |
| 10. MCA Teachers Training Programme | 9 |
| 11. DCA Teachers Training Programme | 12 |

(b) The facilities for conducting M. Tech./MCA programmes are likely to be extended to more institutions.

(c) The specific steps taken by the Government to give a boost to the computer industry are as follows:—

- (i) Industrial licensing including foreign collaboration approval has been made automatic;
- (ii) Foreign equity participation up to 51% in the large scale sector units has been made automatic;
- (iii) Equity participation up to 24% in the small scale sector has been allowed;

(iv) There is no locational restrictions on computer manufacturers;

(v) To optimise the production level and achieve economics of scale as per the international levels, the units would be allowed substantial expansion; and

(vi) The minimum percentage of value addition in case of computer hardware items has been reduced to 15% to boost exports to hard currency areas.

Sufficient Production of Sugar to eliminate the Possibility of Import

3708. SHRI DHARAM PAL SINGH MALIK: Will the MINISTER OF FOOD be pleased to state:

- (a) whether the Government have urged the sugar mills to work overtime to ensure sufficient production to eliminate the possibility of imports;
- (b) if so, the reaction of industry thereon and incentives offered by the Union Government and State Governments; and
- (c) the proposals in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) to (c) Union Government had announced incentives in the form of higher free sale quota for early crushing and late crushing during the season 1990-91 in order to enable sugar factories to produce more sugar. This has helped the factories to increase the duration of crushing and thereby boost production. The production as on 31-7-1991 aggregated to 117.75 lakh tonnes as against 108.58 lakh tonnes on the corresponding date during the previous season 1989-90.

As per the aforesaid Incentive Schemes, free sale at 75% was granted on production achieved during the period 1st October, 1990 to 15th November, 1990 and free sale at 72% was granted on production achieved during the period 1st May, 1991 to 31st July, 1991 in the current 1990-91

season, as against the normal free sale of 55%.

Information about the incentives, if any, offered by the State Government is not available.

News Item Captioned "7 PSUs Seek Massive Lay Offs."

3709. SHRI DATTATRAYA BANDARU: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "7 PSUs seek massive lay offs" appearing in the Economic Times Bangalore edition, dated July 19, 1991.

(b) if so, the details thereof and the reaction of the Union Government thereto; and

(c) the remedial steps taken or proposed to be taken by the Union Government in the overall interest of thousands of employees of these Public Sector Undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) to (c)

Information is being collected and will be laid on the table of the House.

Increase in Price of Newsprint

3710. DR. C. SILVERA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the price of newsprint has been increased in recent past; and

(b) if so, the details thereof and the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) Details thereof are given in the statement attached. There is, at present, no statutory control over the prices of indigenous newsprint which are commercially determined by market factors. Prices of imported newsprint depend on procurement prices contracted by State Trading Corporation.

STATEMENT

I. Prices of Indigenous Newsprint:

(Rupees per MT)

| | NEPA Ltd. | Hindustan Newsprint Ltd. | Mysore Papers Ltd. | Tamilnadu Newsprint & Papers Ltd. |
|----------------|--------------------|--|---|-----------------------------------|
| November, 1990 | 13,700 (52 GSM) | 14585 (52 GSM) 15460 48/49 GSM) | 15180 (52 GSN) 16090 (48/49 GSM) | 16470 (49 GSM) |
| June, 1991 | 14,800 (52 GSM) | 15335 (52GSM) 16255 (48/49 GSM) | 16905 (48/49 GSM) | 17270 (49 GSM) |

II. Prices of Imported Newsprint:

| | Standard | Glazed | Bangladesh |
|--------------------|----------|--------|------------|
| Jan.-March, 1991 | 12,260 | 17,645 | 11,335 |
| April-June, 1991 | 13,000 | 18,735 | 12,050 |
| July, 1991 | 16,000 | 23,300 | 14,800 |
| August-Sept., 1991 | 16,000 | 23,300 | 14,800 |

*A surcharge of Rs. 800 PMT on Standard newsprint including Bangladesh and Rs. 2300 PMT on Glazed newsprint will be charged with effect from 1-8-1991.